528

महर्षि महेश योगी को विशान का भेंट किया जाना

124. श्री राम सहाय: क्या पर्यट र तथा न गरिक विभान चालन मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या यह सच है कि महर्षि महेश बोगी को विदेश से एक विमान भेंट ने मिला
- (ख) यदि हां, तो क्या उन्होंने उसे चलाने के लिए मावश्यक मनुमति प्राप्त करली है; भौर
- (ग) क्या हवाई झड्डा बनाने के लिये उन्होंने प्रनुमति ले ली है?

†[GIFT OF AEROPLANE FOR MAHARISHI MAHESH YOGI

124. SHRI RAM SAHAI: Will Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Maharishi Mahesh Yogi has received aeroplane from abroad as a gift;
- (b) if so, whether he has obtained the necessary permission to ply it; and
- (c) whether he has obtained the permission to build an aerodrome?]

पर्यटन तथा न गरिक विमान चालन मंत्री (डा० कर्ण सिंह): (क) सरकार को महर्षि महेश योगी को एक विमान की भेंट के बारे में कोई सूचना नहीं है। नागर विमानन के महानिदेशक को ऐसे विमान के रजिस्ट्रेशन के लिये कोई श्रावेदन नहीं मिला है ।

(ख) विमान मालिक के व्यक्तिगत उपयोग के लिए किसी निजी विमान के परिचालन के लिए कोई विशेष रूप से स्वीकृति

लेने की म्रावश्यकता नहीं है । परन्तु, भारतीय विमान नियमों की शतों का पालन करना तो ग्रावश्यक है ग्रौर इन ने विमान का पंत्री-करण (रजिस्ट्रेशन) कराना तथा उचित प्राधिकारी से उड़नयोग्यता का प्रमाण-पत्र प्राप्त करना सम्मिलित है।

(ग) जी, नहीं । वास्तव में भारतीय विमान नियमों के ग्रन्तर्गत किसी भी राज्य सरकार भ्रथवा प्राइवेट पार्टी को केन्द्रीय सरकार से विशेष अनुमति प्राप्त किये बिना विमानों के उतरने के लिए हवाई पट्टी बनाने की स्वांशता है। बशर्ते कि हवाई पट्टी का प्रयोग किसी भ्रनुसूचित विमान परिवहन सेवा के लिये, इमानों के उत्तरने या रताना होने के लिए प्रथवा किराये या प्रस्कार के लिये यात्रियों को ले जा रहे किसी भी विमान द्वारा उतरने या रवाना होने के एक सिलसिले के तौर पर एक नियमित स्थान के रूप मं नहीं किया जाता।

परन्तू हाल में पर्यटकों के ऋषीकेश मे प्रचुर मात्रा न ग्रायात को दृष्टि ने रखते हए पर्यटन विभाग ने नागर विमानन के महा-निदेशक के सहयोग से उन यात्रियों की सुविधा के लिये जो ऋषिकेश और उसके मास-पास के क्षेत्र की विमान द्वारा यात्रा करना चाहते हैं ऋषिकेश के समीप एक हवाई पट्टी के लिये उपवुक्त स्थान निर्धारित करने के लिये जांच पडताल की है।

†[THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Government have no information about gift of a plane to Maharishi Mahesh Yogi. No application for the registration of such a plane has been received by the Director General of Civil Aviation.

(b) No special permission is required to fly a private plane for personal use of the owner. The provisions of the Indian Aircraft Rules have, however, to be complied with and this includes registration of the aircraft and a cert\_ficate of air-worthiness from the appropriate authority.

(c) No, Sir. In fact under the Indian Aircraft Rules it is open to a State Government  $\mathbf{or}$ a private party to construct a landing strip without any specific permission from Central Government provided  $th_e$ not landing strip is regular place of landing and departure for scheduled air transport service or for a series of landings and departures by any aircraft carrying passengers for hire or reward.

However, in view of the recent influx of tourists to Rishikesh certain enquiries have been instituted by the Tourist Department in cooperation with the Director General of Civil Aviation to locate a suitable landing strip in the vicinity of Rishikesh for the convenience of visitors who wish to plan a flying visit to Rishikesh and its environs.]

## 'Mao's Thought'

125. SHRI HARISH CHANDRA MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the book entitled 'Mao's Thought' is available in India;
- (b) whether this book has been translated into any of the Indian languages and distributed; and
- (c) if so, what is Government's reaction in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) From the information ascertained from State Governments and Union territories it does not appear that such a book is in open circulation.

(b) Some translations thereof in Hindi, Telugu, Punjabi and Malayalam languages have come to notice.

(c) We are hopeful that nationalist opinion will assert itself isolating those who are being influenced by pernicious ideology.

CHIEF MINISTERS' CONFERENCE ON LANGUAGE RESOLUTION

126. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal under Government's consideration to convene a Chief Ministers' Conference to clear the misgivings which have been created in some quarters over the Language Resolution recently adopted by Parliament; and
- (b) if so, when a decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) No decision has yet been taken.

(b) It is not possible to indicate at this stage as to when such a decision is likely to be taken.

SHIFTING OF NEFA HEADQUARTERS FROM SHILLONG

127. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the progress made in shifting the Headquarters of NEFA from Shillong;and
- (b) the place chosen for shifting the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) and (b). A committee of technical experts has considered the proposal for shifting the headquarters of NEFA from Shillong and recommended a few places in the interior.

It is proposed that the question of location should be decided after the Agency Level Council which will be